

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 20/BB/ 2018	-	Admission	241-242	M/s Girish Jayantilal Porwal Vs M/s Siddmed Ethealth Pvt Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

**ORDER**

Matter is listed today for admission. No representation for Petitioner. Registry raised objections. Petitioner is called; absent. Registry pointed out certain objections for compliance. List it on 29.01.2018.

  
Member (T)

  
Member (J)